

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 48/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 23rd September, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	Shri Narendra Tarachand Purohit, Proprietor, M/s Shree Chamunda Enterprises, 333, Tower-B, Kalpataru Crest, Bhandup (W), Mumbai-400078 and 4 others.	F. No. DRI/MZU/C/Int-45/2019 dated 20.08.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Chennai-II), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai. (For Sl. No. 1 and 2 of the table)
2.	M/s T. I. Industries, (A unit of Topline Lamination Pvt. Ltd.), G-1562(A) & G1-563(A), Road No. 6, VKI Area, Jaipur, Rajasthan-302012 and 3 others.	F. No. DRI/MZU/C/Int-49/2019 dated 26.08.2019.	Principal Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner of Customs, Noida Customs, Inland Container Depot-Concor, Greater Noida, Gautam Budh Nagar. Principal Commissioner of Customs, Kolkata Sea Port CFS, Custom House, Kolkata. Principal Commissioner of Customs, Jodhpur, New Central Revenue Building,	

			Statue Circle, Jaipur.	
3.	M/s Prabhat Fertilizer & Chemical Works, Village-Mangalpur, Kunjpura Road, Karnal (Haryana) and 6 others.	F. No. 23/18/2006-DZU/Pt. dated 22.06.2007.	Erstwhile Commissioner of Customs (Import), Nhava Sheva, Jawaharlal Nehru Custom House, Raigad. Erstwhile Commissioner of Customs, Amritsar.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad
4.	M/s Comnet Business Solutions, 217C, Layalpur Colony, Krishna Nagar, Delhi.	DRI F. No. DZU/23-Enq/64/2016 dated 22.07.2019 read with corrigendum dated 06.09.2019.	Joint/Additional Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi. Assistant/Deputy Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs (Chennai-IV), Custom House, Chennai.	Joint/Additional Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.
5.	M/s Biological E Limited, Road No. 35, Jubilee Hills, Hyderabad, Telangana-500033.	F. No. DRI/KZU/CF/Enq-03 (Int-09)/2019 dated 03.09.2019	Principal Commissioner/ Commissioner of Customs, GST Bhavan, L. B. Stadium Road, Basheerbagh, Hyderabad. Principal Commissioner/ Commissioner of Customs-II (Port Import), Custom House, Chennai. Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 5 to 13 of the table)
6.	M/s Bharat Heavy Electricals Limited, BHEL House, Siri Fort, New Delhi-110049.	F. No. DRI/KZU/CF/Enq-36 (Int-09)/2019 dated 05.09.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs, Group VII, Export Commissionerate, Air Cargo Complex, Sahar, Andheri (E), Mumbai. Principal Commissioner/ Commissioner of Customs-II (Port Import),	

			<p>Custom House, Chennai.</p> <p>Principal Commissioner/ Commissioner of Customs-VII (Air Cargo), New Custom House, GST Road, Meenambakkam, Chennai.</p> <p>Principal Commissioner/ Commissioner of Customs (Export-II), New Custom House, Ballard Estate, Mumbai.</p> <p>Joint/Additional Commissioner of Customs, Manik Bagh Palace, Indore.</p>
7.	M/s Ind-Swift Laboratories Ltd., SCO-850, Shivalik Enclave, N.A.C. Manimajra, Chandigarh-160101.	F. No. DRI/KZU/ CF/Enq-54 (Int-09)/2018 dated 04.09.2019.	<p>Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.</p> <p>Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.</p> <p>Joint/Additional Commissioner of Customs (Air Port & Air Cargo), New Custom House, IGI Airport, New Delhi.</p>
8.	M/s Shubhalakshmi Polyester Ltd., 6 th Floor, Delux House-B/50, Off Link Road, Andheri (West), Mumbai-400053.	F. No. DRI/KZU/ CF/Enq-73 (Int-09)/2018 dated 04.09.2019	<p>Principal Commissioner/ Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.</p> <p>Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.</p>
9.	M/s Bombay Dyeing & Mfg. Co. Ltd., Neville House, J.N. Heredia Marg, Ballard Estate, Mumbai-400001.	F. No. DRI/KZU/ CF/Enq-94 (Int-09)/2018 dated 05.09.2019.	<p>Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.</p> <p>Principal Commissioner/ Commissioner of Customs (Export-II), New Custom House, Ballard Estate, Mumbai.</p>
10.	M/s Shital Industries Pvt. Ltd., Behind ONGC Workshop, Motera Road, Sabarmati, Ahmedabad-385005.	F. No. DRI/KZU/ CF/Enq-106 (Int-09)/2018 dated 03.09.2019.	<p>Principal Commissioner/ Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.</p> <p>Joint/Additional Commissioner of Customs,</p>

			Mundra PUB Building, Adani Port, Mundra, Kutch.
			Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
11.	M/s Shivalik Bimetal Controls Ltd., Suneja Chambers, 2 nd Floor, H-2 Alaknanda Commercial Complex, Kalkaji, New Delhi-110019.	F. No. DRI/KZU/ CF/Enq-116 (Int- 09)/2018 dated 03.09.2019.	Principal Commissioner/ Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi.
			Principal Commissioner/ Commissioner of Customs (Air Cargo) (Export), New Custom House, New Delhi.
			Principal Commissioner/ Commissioner of Customs, Inland Container Depot-Patparganj, New Delhi.
			Joint/Additional Commissioner of Customs, Mundra PUB Building, Adani Port, Mundra, Kutch.
			Joint/Additional Commissioner of Customs, Manikbagh Palace, Indore.
12.	M/s Solvay Specialities India Pvt. Ltd., Plot No. 3526-27, GIDC, Panoli Industrial Area, Bharuch, Gujarat-394116.	F. No. DRI/KZU/ CF/Enq-163 (Int- 09)/2018 dated 03.09.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
			Principal Commissioner/ Commissioner of Customs (Export-II), New Custom House, Ballard Estate, Mumbai.
13.	M/s Malwa Oxygen & Industrial Gases Pvt. Ltd., Sector-C, Industrial Area, Ratlam, Madhya Pradesh-457001.	F. No. DRI/KZU/ CF/Enq-168 (Int- 09)/2018 dated 04.09.2019	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
			Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.
			Assistant/Deputy Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.

			Joint/Additional Commissioner of Customs, Manikbagh Palace, Indore.	
14.	M/s Dish Infra Services Pvt. Ltd., 1 st Floor, FC-9, Film City, Sector-16A, Noida-201301 and 2 others.	DRI F. No. DRI/BZU/S-IV/ Enq-16 (Int- Nil)/2018 dated 16.09.2019 (SCN No. DRI/BZU/SCN/4 6/2019)	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi. Principal Commissioner/ Commissioner of Customs, Mundra, Port User Building, Adani Port, Kutch. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi. Principal Commissioner/ Commissioner of Customs, Kolkata Sea Port, Custom House, Kolkata. Principal Commissioner/ Commissioner of Customs (Chennai-II), Custom House, Chennai. Principal Commissioner/ Commissioner of Customs (Sonepat ICD), Inland Container Depot-Patparganj, New Delhi. Principal Commissioner/ Commissioner of Customs (ICD Kanakpura), Jodhpur, New C. R. Building, Statue Circle, Jaipur.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

15.	M/s Its My Name Pvt. Ltd., New Delhi and others.	F. No. DRI/HQ- GI/338/VI/Enq- 2/Int-Nil/2019 dated 23.09.2019.	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi. Commissioner of Customs (Airport), Terminal 3 IGI Airport, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
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[F. No. DRI/HQ-CI/50D/CAA-39/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Bangalore, Delhi, Kolkata and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files along with copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*
4. Deputy Director, GI, Directorate of Revenue Intelligence (Hqrs.), New Delhi with the request to inform all the noticees to the show cause notice listed at Sl. No. 15 regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files along with copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*